Written Answers

reorganising and regrouping them. selves. The CP(ML) cadres have particularly active been among peasants, landless labourers and industrial workers. Several incidents of their instigating the share croppers and the Adivasis to forcibly harvest crops from land cultivated by them or illegally trans_ ferred (from) forefathers came to notice. No serious law and order problem, however, arose on account of such instigation although tensions prevailed for some time. The police continue to maintain vigilance."

The State Government have stated that no serious law and order problem has arisen on account of the activities of Naxalites so far.

Shortage of Colour Negative and Positive Films

355. SHRI F. M. KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a shortage of colour negative and positive films in Southern States of the country and this has affected the production of colour movies in the regional languages, particularly in Karnataka, if so, what are the details in this regard; and

(b) what remedial steps Government propose to take in this regard?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI LAL K. ADVANI): (a) There is no shortage of colour negative and positive cine raw film in Southern States. One particular brand of colour negative is, however, in short supply at present. This would not however affect the production of films in the region because alternative brands of negatives are available.

(b) Does not arise.

356. [Transferred to the 10th May, 1978].

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to Questions

Freight equalisation for industrial commodities

357. SHRI DHARAMCHAND JAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Inter_ministerial Expert Group has made certain recommendations with regard to the freight equalisation for industrial commodities;

(b) if so, what are the salient features thereof; and

(c) whether Government have accepted the recommendations made by Group?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) Yes, Sir. A copy of the report of Inter-Ministerial Group on Freight Equalisation of Commodities, appointed by the Planning Commission, is available in the Library of the Parliament.

(c) Recommendations made by this Group are under consideration of the Government.

Priyalaxmi Mills, Baroda

358. SHRI MANUBHAI MOTILAL PATEL: Will the Minister of INDUS-TRY be pleased to state:

(a) whether Government are aware that cloth worth Rs. 62 lakhs belonging to the Priyalaxmi Mills of Baroda, Gujarat, is lying in the custody of a bank;

(b) whether it is a fact that the cloth is rotting in bank's custody;

(c) whether it is also a fact that the dues to the workers of the mills are proposed to be paid from the amount to be recovered from the sale of the cloth; and

(d) if so, what steps Government propose to take for immediate solution?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (d) Government of Gujarat has intimated that cloth worth about Rs. 60.00 lakhs, belonging to Priyalaxmi Mills, Baroda has been in the custody of Bank of Baroda and Central Bank of India as per Court's orders. The Gujarat State Textile Corporation which is now managing the mills as authorised person appointed under the Industries (Development & Regulation) Act, 1951 is making efforts to persuade the banks to dispose of the cloth. In terms of the Court order, in case of closure of the mills, the banks are to pay 20 per cent of the sale proceeds to the workers towards their unpaid wages.

Norms for police in dealing with **Political demonstrations**

359. SHRI DEVENDRA NATH DWIVEDI: SHRI RISHI KUMAR MISHRA: SHRIMATI AMBIKA SONI:

Will the Minister of HOME AF-FAIRS be pleased to state whether Government propose to convene an all-party meeting to lay down norms of conduct and guidelines for the police in dealing with political demonstrations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): There is no such proposal under consideration of the Government.

Transfer of National Laboratories

360. SHRI DEVENDRA NATH DWIVEDI: SHRI RISHI KUMAR MISHRA: SHRIMATI AMBIKA SONI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have implemented the decision to transfer

seventeen national laboratories and research organisations from the CSIR to the concerned Ministries; and

(b) if not, what are the reasons therefor?

THE PRIME MINISTER (SHR1 MORARJI R. DESAI): Four (a) National Laboratories, three Museums and ten Research Associations have transferred to the been concerned Ministries with effect from 1-4-1978.

(b) Does not arise.

Appointment of Second Press Commission

361. SHRI DEVENDRA NATH DWIVEDI-SHRI RISHI KUMAR MISHRA: SHRIMATI AMBIKA SONI:

Will the Minister of INFORMA-TION AND BROADCASTING he pleased to state.

(a) whether Government have taken a final decision on the appointment of the Second Press Commission; and

(b) if so, what are the proposed terms of reference and what is the likely composition of the Commission?

THE MINISTER OF INFORMA. TION AND BROADCASTING (SHR) LAL K. ADVANI); (a) Yes, Sir.

(b) The terms of reference of the Commission and its composition are being finalised.

मध्य प्रदेश में बांगो डाम पर निर्माण कार्य

362. श्री सवाई सिंह सिसोदिया : क्या ऊर्जा मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या केन्द्रीय सरकार को मालम है कि जब तक मध्य प्रदेश के बिलासपूर जिले मे बांगो डाम बन कर पूरा नहीं हो जाता,